

SL. No	Date	Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures	COURT'S OR JUDGES'S ORDERS
			<p>WPPIL No.68 of 2022  <b><u>Shri Vipin Sanghi, C.J.</u></b>  <b><u>Shri Ramesh Chandra Khulbe, J.</u></b>  Mr. Abhijay Negi and Ms. Snigdha Tiwari, learned counsel for the petitioner.  Mr. S.N. Babulkar, learned Advocate General along with Mr. C.S. Rawat, learned Chief Standing Counsel for the State.  List on 22.08.2022 at 2:00 p.m.  Interim order to continue.</p> <p><b>(R.C. Khulbe, J.) (Vipin Sanghi, C.J.)</b>  17.08.2022</p> <p>BS/SS</p>